

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.08.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani-R2 to R4
2.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
3.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani Sandeep Bajaj-R2
5.	Comp. App. (AT) (Ins) No. 464 of 2020	Saurabh Bharatbhusan Jain Vs. Excel Tubes & Cones & Anr.	Keith Varghese	
6.	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	Kunal Kher-R1 Kunal Kohli-R2
7.	Comp. App. (AT) No. 82 of 2020 & I.A No. 1344 of 2020	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors.	Manisha Chaudhary	Manoj Menon-R1 to R4
8.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	

For Hearing

9.	Comp. App. (AT) No.325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors. With	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6
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10.	Comp. App. (AT) No.328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**